

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 435 of 2013

Mritunjay Kr. Singh ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Shekhar Pd. Sinha, Adv.
For the CBI : Mr. Rohit Sinha, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal after six weeks.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-